

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1530/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar,
Gauhati High Court, Itanagar Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 17th March, 2022

Sub:- Casual leave .

Ref:- No.HC(IB)-VIG/01/2022 dated 16.03.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh has been granted **casual leave for six days on 17.03.2022, 19.03.2022 and 21.03.2022 to 24.03.2022 with station leave permission from 17.03.2022 till 24.03.2022.** The next senior most Judicial officer at the station shall remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no. **NO.HC.VII-21/2008(Pt.)/1531-1532/A.** dtd. ---, 17-03-2022
Copy to:

1. Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh, for information.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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